

**PART-V**

**NOTIFICATION**

**Dated Kohima, the 5<sup>th</sup> March, 2020.**

**NO.LAW/ACT/3-52/2020::** The Nagaland Appropriation (No.2) Act, 2020 (Act No.2 of 2020) duly assented by the Hon'ble Governor of Nagaland on 17.02.2020 is published herewith for general information.

**Sd/-**

**RHONTHUNGO ANDREAS**  
Under Secretary to the Govt. of Nagaland.

**An  
Act**

To authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Nagaland to the services of the year ending on the thirty first day of March, 2021.

It is hereby enacted in the Seventy first Year of the Republic of India as follows.

**Short Title and  
Commencement**

**Withdrawal of  
₹ 21068,85,19,000/-  
(Rupees twenty one  
thousand sixty eight  
crore eighty five  
lakh nineteen  
thousand only) from  
and out of the  
Consolidated Fund of  
the State of Nagaland  
for the Financial  
year 2020-21.**

**Appropriation**

1. This Act may be called the Nagaland Appropriation (No. 2) Act, 2020.
2. From and out of the Consolidated Fund of the State of Nagaland there may be paid and applied sums not exceeding those specified in Column (4) of the Schedule amounting in the aggregate to the sum of ₹ 21068,85,19,000/- (Rupees twenty one thousand sixty eight crore eighty five lakh nineteen thousand only) towards defraying the several charges which will come in course of payment during the year ending on the thirty first day of March, 2021 in respect of services specified in Column (5) of the Schedule.
3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Nagaland by this Act shall be appropriated for the services and purpose expressed in the Schedule in relation to the year ending on the thirty first day of March, 2021.

## THE NAGALAND APPROPRIATION (No. 2) ACT, 2020

Demand/Appropriation, Service & Purposes		Voted by the Assembly	Charged on the Consolidated Fund	(Rs. in Lakh) Total
1	2	3	4	5
1	State Legislature	REVENUE 3323.43	122.88	3446.31
		CAPITAL 500.00		500.00
2	Head of State	REVENUE 967.40	817.36	817.36
3	Council of Ministers	REVENUE 3179.23	886.94	4066.17
4	Administration of Justice	REVENUE 650.00		650.00
		CAPITAL 1358.19		1358.19
5	Election	REVENUE 200.00		200.00
		CAPITAL 125.34		125.34
6	Land Revenue	REVENUE 2499.58		2499.58
7	State Excise	REVENUE 100.00		100.00
		CAPITAL 1844.77		1844.77
8	Sales Tax	REVENUE 274.00		274.00
		CAPITAL 1384.41		1384.41
9	Taxes on Vehicle	REVENUE 293.10		293.10
		CAPITAL 736.93		736.93
10	Public Service Commission	REVENUE 17497.85		17497.85
11	District Administration	REVENUE 6013.56		6013.56
12	Treasuries and Accounts Administration	REVENUE 353.00		353.00
		CAPITAL 5037.98		5037.98
13	Village Guards	REVENUE 200.00		200.00
		CAPITAL 5963.60		5963.60
14	Jails	REVENUE 300.00		300.00
		CAPITAL 1017.57		1017.57
15	Lokayukta	REVENUE 1726.28		1726.28
16	State Guest Houses	REVENUE 357.56		357.56
17	State Lotteries	REVENUE 218800.36		218800.36
18	Pensions and Other Retirement Benefits	REVENUE 388.34		388.34
19	Rajya Sainik Board	REVENUE 111.00		111.00
20	Relief, Rehabilitation etc.	REVENUE 21225.00		21225.00
21	Relief of Distress caused by Natural	REVENUE 4735.87		4735.87
22	Civil Supplies	REVENUE 141.50		141.50
		CAPITAL 0.01		0.01
23	Loans to Government Servants	REVENUE 35.00		35.00
		CAPITAL 8.00		8.00
24	Small Savings	REVENUE 8.00		

Demand/Appropriation, Service & Purposes		Voted by the Assembly	Charged on the Consolidated Fund	(Rs. in Lakh) Total
1	2	3	4	5
25	Land Records and Survey	REVENUE	2466.07	2466.07
		CAPITAL	175.78	175.78
26	Civil Secretariat	REVENUE	27048.22	27048.22
		CAPITAL	31150.00	31150.00
27	Planning Machinery	REVENUE	38234.92	38234.92
		CAPITAL	39869.40	39869.40
28	Civil Police	REVENUE	145771.48	145771.48
29	Stationery and Printing	REVENUE	2721.81	2721.81
		CAPITAL	250.00	250.00
30	Administrative Training Institute	REVENUE	734.69	734.69
		CAPITAL	50.00	50.00
31	School Education	REVENUE	174288.63	174288.63
		CAPITAL	500.00	500.00
32	Higher Education	REVENUE	18870.46	18870.46
		CAPITAL	8052.56	8052.56
33	Youth Resources and Sports	REVENUE	3725.55	3725.55
		CAPITAL	1100.00	1100.00
34	Art and Culture and Gazetteers	REVENUE	2200.71	2200.71
		CAPITAL	110.00	110.00
35	Medical, Public Health and Family	REVENUE	74191.50	74191.50
		CAPITAL	12285.06	12285.06
36	Urban Development	REVENUE	1837.58	1837.58
		CAPITAL	15254.00	15254.00
37	Municipal Administration	REVENUE	4523.09	4523.09
		CAPITAL	13700.00	13700.00
38	Information and Public Relations	REVENUE	3735.45	3735.45
		CAPITAL	150.00	150.00
39	Tourism	REVENUE	1852.23	1852.23
		CAPITAL	83.00	83.00
40	Employment and Craftsmen Training	REVENUE	3616.39	3616.39
		CAPITAL	100.00	100.00
41	Labour	REVENUE	1009.79	1009.79
		CAPITAL	100.00	100.00
42	Rural Development	REVENUE	134957.44	134957.44
		CAPITAL	100.00	100.00
43	Social Security and Welfare	REVENUE	26027.06	26027.06
		CAPITAL	1200.00	1200.00
44	Evaluation	REVENUE	1108.53	1108.53
		CAPITAL	120.00	120.00

(Rs. in Lakh)

Demand/Appropriation, Service & Purposes		Voted by the Assembly	Charged on the Consolidated Fund	Total
1	2	3	4	5
45	Co-operation	REVENUE	2701.68	2701.68
		CAPITAL	749.02	749.02
46	Statistics	REVENUE	4179.23	4179.23
		CAPITAL	125.00	125.00
47	Legal Metrology and Consumer	REVENUE	1269.35	1269.35
		CAPITAL	80.00	80.00
48	Agriculture	REVENUE	31108.22	31108.22
		CAPITAL	760.00	760.00
49	Soil and Water Conservation	REVENUE	6928.80	6928.80
50	Animal Husbandry and Dairy	REVENUE	11693.56	11693.56
		CAPITAL	520.00	520.00
51	Fisheries	REVENUE	5134.21	5134.21
		CAPITAL	420.00	420.00
52	Forest, Environment and Wildlife	REVENUE	15295.39	15295.39
53	Industries	REVENUE	6943.67	6943.67
		CAPITAL	250.00	250.00
54	Mineral Development	REVENUE	3582.91	3582.91
		CAPITAL	100.00	100.00
55	Power	REVENUE	58431.52	58431.52
		CAPITAL	1925.00	1925.00
56	Road Transport	REVENUE	8194.14	8194.14
		CAPITAL	669.84	669.84
57	Housing Loans	REVENUE	0.01	0.01
		CAPITAL	21.52	21.52
58	Roads and Bridges	REVENUE	35981.23	35981.23
		CAPITAL	56500.00	56500.00
59	Water Resources	REVENUE	3745.11	3745.11
		CAPITAL	18449.70	18449.70
60	Water Supply	REVENUE	10632.67	10632.67
		CAPITAL	12285.00	12285.00
61	Special Development Programme	REVENUE	800.00	800.00
62	Civil Administration Works	REVENUE	688.87	688.87
		CAPITAL	2090.01	2090.01
63	Science, Technology, Ecology and	REVENUE	369.29	369.29
		CAPITAL	200.00	200.00
64	Housing	REVENUE	14436.16	14436.16
		CAPITAL	2718.96	2718.96
65	State Council of Educational Research	REVENUE	4289.45	4289.45
		CAPITAL	1033.71	1033.71

Demand/Appropriation, Service & Purposes		Voted by the Assembly	Charged on the Consolidated Fund	(Rs. in Lakh) Total
1	2	3	4	5
66	Sericulture	REVENUE	2112.71	2112.71
		CAPITAL	153.21	153.21
67	Home Guards	REVENUE	3688.70	3688.70
		CAPITAL	250.00	250.00
68	Police Engineering Project	REVENUE	2401.44	2401.44
		CAPITAL	1250.00	1250.00
69	Fire and Emergency Services	REVENUE	3282.08	3282.08
		CAPITAL	500.00	500.00
70	Horticulture	REVENUE	12203.15	12203.15
		CAPITAL	250.00	250.00
71	Parliamentary Affairs	REVENUE	204.00	204.00
72	Land Resources Development	REVENUE	13606.76	13606.76
73	State Institute of Rural Development	REVENUE	548.24	548.24
		CAPITAL	200.00	200.00
74	Mechanical Engineering	REVENUE	5241.05	5241.05
		CAPITAL	150.00	150.00
75	Servicing of Debt	REVENUE		119549.74
		CAPITAL		504592.71
76	Women Welfare	REVENUE	1363.93	1363.93
77	Development of Underdeveloped Areas	REVENUE	677.36	677.36
		CAPITAL	8210.45	8210.45
78	Technical Education	REVENUE	2357.61	2357.61
		CAPITAL	156.57	156.57
79	Border Affairs	REVENUE	308.17	308.17
		CAPITAL	100.00	100.00
80	State Information Commission	REVENUE		266.89
81	Information Technology and	REVENUE	441.97	441.97
		CAPITAL	100.00	100.00
82	New and Renewable Energy	REVENUE	542.01	542.01
		CAPITAL	425.77	425.77
GRAND TOTAL :			1478894.17	627991.02
REVENUE :			1240854.01	123398.31
CAPITAL :			238040.16	504592.71
				742632.8